

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 734
(To be answered on the 2nd December 2021)**

KRISHI UDAN 2.0 SCHEME

**734. SHRI KULDEEP RAI SHARMA
SHRIMATI SANDHYA RAY
DR. AMOL RAMSING KOLHE
SHRIMATI SUPRIYA SULE
DR. DNV SENTHILKUMAR S.
DR. SUBHASH RAMRAO BHAMRE
SHRI SUNIL DATTATRAY TATKARE**

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has launched Krishi UDAN 2.0 Scheme recently;**
(b) if so, the details along with its aims and objectives thereof;
(c) the funds sanctioned/allocated by the Government for the said scheme;
(d) the details of districts where the Krishi UDAN 2.0 will be implemented initially especially in Madhya Pradesh; and
(e) whether the Government has achieved the target set under Krishi UDAN Scheme successfully, if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Yes, Sir Krishi UDAN 2.0 primarily focuses on transporting perishable food products from the hilly areas, northeastern states and tribal areas. The scheme aims to ensure seamless, cost-effective, time-bound air transportation and associated logistics for all Agri-produce originating especially from Northeast, hilly and tribal regions of the country. The objectives are to increase the share of air in the modal mix for transportation of Agri-produce, which includes horticulture, fishery, livestock & processed products. To achieve better convergence on various components catering to the development of sustainable and resilient Agri-produce value chains across various schemes of the Central and State Governments and their associated agencies as well as the resources committed by the private sector to improve

supply chain competitiveness by:

(i) providing more air connectivity (national and international) between origin-destination airports aimed at bringing in improved logistics efficiency.

(ii) improving infrastructure and performance in processing of air cargo by all stakeholders, including Agri-produce, horticulture, fisheries, livestock products at airports and off-airport facilities, by regulatory participating governmental agencies (PGAs).

(iii) imparting special focus to air freight of organic and natural produce of NER, Tribal and Hilly Districts.

(iv) achieving better and timely mapping of Agri-produce production/ supply centres with domestic demand clusters and international markets in sync with the marketing strategies.

(v) promoting adoption of plant and animal quarantine and other regulatory requirements (at airport) in the export supply chains end-to-end.

(vi) enabling paperless and contactless interface with all stakeholders through digitization and digitalization via integration with existing e-platforms and their creation as required.

(c): Government has not sanctioned any budget for the Scheme so far.

(d): Primarily the scheme was focusing on 25 airports of NER, Hilly and Tribal region namely Agartala, Agatti, Barapani, Dehradun, Dibrugarh, Dimapur, Gaggal, Imphal, Jammu, Jorhat, Kullu (Bhuntar), Leh, Lengpui, Lilabari, Pakyong, Pantnagar, Pithoragarh, Port Blair, Raipur, Ranchi, Rupsi, Shimla, Silchar, Srinagar and Tezu. Subsequently, other 28 Airports of Airports Authority of India(AAI), namely, Adampur (Jalandhar), Agra, Amritsar, Bagdogra, Bareilly, Bhuj, Chandigarh, Coimbatore, Goa, Gorakhpur, Hindon, Indore, Jaisalmer, Jamnagar, Jodhpur, Kanpur (Chakeri), Kolkata, Nasik, Pathankot, Patna, Prayagraj, Pune, Rajkot, Tezpur, Trichy, Trivandrum, Varanasi and Visakhapatnam have been included in the Scheme.

(e): Krishi UDAN Scheme was launched in August 2020, on international and national routes to assist farmers in transporting agricultural products so that it improves their value realisation. The scope of the Krishi Udaan Scheme was expanded by including more districts/airports across the country with an aim to extend benefit to the farmers. The Krishi UDAN is ongoing Scheme and agriculture products have been transported from the various destinations in the country. The Scheme is reviewed from time to time in consultation with stakeholders and appropriate course corrections, are made accordingly.
